

This should be read as follows:—

“The Bill is being processed by the Ministry of Health, Family Planning, Works Housing and Urban Development. They had advised the Delhi Administration in January, 1969 to revise the Bill to cover certain other aspects of the law and obtain the recommendations of the Metropolitan Council to the revised Bill. Further communication from the Administration is awaited.”

CORRECTION OF ANSWER TO USQ NO. 2735 RE: “MEMORIAL FOR DELHI REVOLUTIONARIES”

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI K. S. RAMASWAMY): I regret to say that in the reply given to Unstarred Question No. 2735 in the Lok Sabha on 8th August, 1969, the information furnished in regard to the dates of execution of Master Amir Chand, Bhai Balmukand and Master Avad Bihari needs revision due to fresh information having come to light. Bhai Balmukand and Master Avad Bihari were also hanged in Delhi on 8th May, 1915 and not on 11th May, 1915 as indicated in the reply given on 8th August, 1969.

12.32 hrs.

RE. TEACHERS FROM WEST BENGAL

MR. SPEAKER: Shri Raghunatha Reddy. Statement on Birla inquiry.

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS (SHRI RAGHUNATHA REDDY) rose—

SHRI JYOTIRMOY BASU (Diamond Harbour) : Sir, under rule 377 I want to raise.... (Interruption)

MR. SPEAKER: I have not allowed it.

SHRI JYOTIRMOY BASU: I want to raise a matter involving the Railway Minister. 2,000 teachers who came here from Bengal were harassed, tortured and disgraced by the railway people. They kept them inside for 24 hours without any meal or water. There were professors including lady teachers.

MR. SPEAKER: I have not allowed it.

SHRI JYOTIRMOY BASU: The Railway Minister must make a statement explaining the conduct of the railway staff who have insulted the teachers... (Interruption)

SHRI SONAVANE (Pandharpur): When you do not allow it, whatever he has said should not go on record.

SHRI JYOTIRMOY BASU: Are you asking the Railway Minister to make a statement?

MR. SPEAKER: I am not asking.

SHRI PILOO MODY (Godhra): You walk out.

SHRI JYOTIRMOY BASU: You must tell the Railway Minister to make a statement.

SHRI RANDHIR SINGH (Rohtak): Sir, there must be a limit to it.

SHRI JYOTIRMOY BASU: I gave notice of an adjournment motion.... (Interruption)

MR. SPEAKER: Will you please sit down?

SHRI JYOTIRMOY BASU: You ask him to make a statement.

SHRI RANDHIR SINGH: He will not make a statement.

MR. SPEAKER: I did not admit it. I do not like that you should disturb the proceedings of the House. It is a very, very bad thing... (Interruption).